

(c) whether any joint industrial ventures are likely to be undertaken; and

(d) if so, the outlines thereof?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) and (b). During his recent visit to India, Dr. Erhard Eppler, Minister for Economic Cooperation, Government of the Federal Republic of Germany, did express his interest and willingness of the West German Government to provide assistance for rural development programmes in India, which may be taken up during the Fifth Five Year Plan. Suitable areas and modalities for such assistance from the Federal Republic of Germany are presently under the consideration of the two Governments.

(c) and (d). The setting up of any specific joint industrial ventures is not presently under the consideration of the two Governments.

Offer of Assistance by Denmark for Fifth Plan

5750. **SHRI S. A. MURUGANATHAM:** Will the Minister of FINANCE be pleased to state:

(a) whether Denmark has offered assistance to India in the Fifth Plan; and

(b) if so, the outlines thereof?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) Yes, Sir. Denmark has offered assistance for the years 1974-75 to 1978-79 i.e., the Fifth Plan period.

(b) The assistance offered is on an outright grant basis and is of the order of D. Kr. 250 million (about Rs. 34.25 crores). The main fields in which this assistance, which is for both ongoing as well as new projects, has been offered are Animal Husbandry, Small Scale Industries, Forestry, Family Planning and Science & Technology. Part of the assistance will be for schemes sponsored by the Freedom from Hunger Campaign Society (now called the People's Action for Development). A sum of D. Kr. 16.8 million (Rs. 17.52 million) has been set apart as debt relief during 1974-79 in connection with the two Danish Food Loans of June, 1966, and March, 1968.

Expert Group of UNO on technical co-operation among developing countries

5751. **SHRI RAJDEO SINGH:** Will the Minister of FINANCE be pleased to state:

(a) whether India has been selected to represent on an Expert Group of the United Nations to recommend the best way for developing countries to share their capacities and experience with one another for increased development assistance;

(b) whether the said Expert Group will also examine the relative possibilities and advantages of regional and inter-regional technical cooperation among developing countries; and

(c) whether our representative has been nominated on the Group or our representative in the U.N. will function on it also?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) and (b). Pursuant to a U.N. General Assembly Resolution and UNDP Governing Council decision, the UNDP Administrator has appointed a Working Group composed of representatives of selected member countries in order to:

- (i) Examine and make recommendations on the best way for developing countries to share their capacities and experience with one another with a view to increasing and improving development assistance; and
- (ii) Examine the relative possibilities and advantages of regional and interregional technical cooperation among developing countries.

India is one of the twelve countries invited by the UNDP Administrator to participate in this Working Group, and the invitation has been accepted.

(c) An official of the Ministry of Finance has been nominated as our representative on this Working Group.

Low out-turn of wagons for Export to Yugoslavia

5752. **SHRI N. K. SANGHI:** Will the Minister of COMMERCE be pleased to state:

(a) whether on 13th November, 1973 Government had called a meeting